

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2847

ANSWERED ON:10.12.2014

ENCROACHMENT BY ALLOTTEES OF GROUND FLOOR FLATS

Singh Shri Bholra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether allottees of ground floor flats have encroached massive areas around their flats in Govt. colonies in Delhi including Moti Bagh, New Delhi;
- (b) If so, the details thereof; and
- (c) The steps taken/being taken by the Govt. to remove such encroachments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c): Yes, some allottees on ground floor flats have encroached areas surrounding their quarters/flats by making temporary rooms with AC/GI sheets, bamboo Jafri etc. Some allottees have covered their balconies and some others have also covered areas around their quarters/flats with hedges and fencing. Notices have been issued to such allottees for removal of encroachment around their flats/quarters failing which allotment of their flats/quarters will be cancelled. Vacation reports of flats are issued only on handing over of complete vacant possession of flats/quarters by the allottees.